

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 16298/2016, in Criminal Appeal No(s). 1742-1743/2017

INDRAJIT MALLAH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SPECIAL SECRETARY TO
GOVERNMENT OF UTTAR PRADESH

Respondent(s)

(FOR ON IA 16298-99/2016-Application for juvenility)

Date : 17-04-2018 These matters were called on for hearing today.

For Appellant(s) Mr. Krishna Pal Singh, AOR
 Ms. Anvita Aparajita, Adv.
 Mr. Madhavendra Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar

MG